Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has taken note that Indian students are going abroad to get higher education and their numbers are increasing constantly every year, if so, the details thereof;
(b) whether it is also a fact that quantum of amount being spent by the Indian students abroad is much more than the education budget of the country, if so, the details thereof;
(c) whether the Government has any proposal to establish International University of high standard to save the said funds of the country; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (d) Bureau of Immigration, Ministry of Home Affairs maintains departure and arrival data of Indians. But there is no index for capturing the category of Indians going abroad for higher education purpose. Purpose of Indians going abroad for higher education is captured manually based either on their verbal disclosure or the type of visa of the destination country produced by them at the time of immigration clearance. The number of Indians, who disclosed their purpose of visit as Study/Education while going abroad from 2017 to 2022 is given below:-

<table>
<thead>
<tr>
<th>Year</th>
<th>2017</th>
<th>2018</th>
<th>2019</th>
<th>2020</th>
<th>2021</th>
<th>2022</th>
</tr>
</thead>
<tbody>
<tr>
<td>Number</td>
<td>4,54,009</td>
<td>5,17,998</td>
<td>5,86,337</td>
<td>2,59,655</td>
<td>4,44,553</td>
<td>7,50,365</td>
</tr>
</tbody>
</table>

The information on amount being spent by the Indian students is not maintained by this Department. As of now there is no proposal to set up International University in the
country. However, University Grants Commission has drafted enabling Regulations to facilitate establishment of campuses of Foreign Higher Educational Institutions in India. The draft University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions In India) Regulations, 2023 was placed in the public domain, vide public notice dated 5th January, 2023, seeking feedback, suggestions, comments etc. from all the stakeholders by 18th January, 2023. However, in view of the requests received from the stakeholders, the last date for receiving comments on the draft Regulations has been extended till 20th February, 2023.

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